

# High Court of Jammu and Kashmir

(Office of the Registrar General at Srinagar)

## ORDER

**Subject:- Grant of "Special Pay" in favour of the employees of the High Court of Jammu and Kashmir.**

No:- 319/RG

Dated:- 21-06-2019

In terms of Government Order No. 3181-LD(A) of 2019 dated 17.06.2019 sanction is hereby accorded to the grant of "**Special Pay**" equivalent to 10% of the basic pay in favour of the employees of the High Court of Jammu and Kashmir.

The "**Special Pay**" shall remain a distinct element and shall not be merged with the basic pay.

By Order.

(Sanjay Dhar) 21/6/2019  
Registrar General

No:- 7442-60/R.G

Dated:- 21-06-2019

### Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice.....  
.....for information of Her Lordship.
3. Registrar Vigilance, High Court of J&K.
4. Registrar Rules, High Court of J&K.
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
6. CPC e-Courts High Court of J&K for uploading on the High Court Website.
7. Chief Accounts Officer, High Court of J&K.
8. Accounts Officer, High Court of J&K, Jammu/Srinagar.  
..... for information and necessary action.

Registrar General

21/6/19